


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 01/16	TP 290/16	For hearing	397/ 398	Ansar Khan & Kalimulla Shariff & Anr. Vs Fincore Cables Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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	R.C. Venkatesh Rao 98450-615943	- Rep'n (R-2a & 2b)	
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VEDANTH CHUGH
9900132222

APPLICANT



ORDER

Counsel for petitioner is present. Shri R.C.Venkatesh Rao, PCS filed appearance for inducted party ^{newly added} R-2a & R-2b. For hearing list it on 19/12/2017.


Member (T)


Member (J)